NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 73/16	TP 166/17	Hearing	391 / 394	Pune Embassy Projects Pvt. Ltd.

NO. & PHONE NUMBER

SL.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

1. Rakesh Bhalt

9036272199

Petetioner

Raky

(CrKM Associates)

2. SINCHANA.M.R 9945320087 ROC/RD

Sinchara.M.P

K. Lathe Parimala vadana)

Lyo duz (Deputy Official Liquidator)
2/6/17

Counsel for petitioner is present. Smt. M.R. Sinchana, counsel appearing for RD and ROC is present. Counsel for petitioner has filed synopsis, financial statement, CA certificate and also additional affidavit. Smt. M.R. Sinchana, counsel for ROC is directed to get the information from the ROC regarding compliance of the observations made by the petitioner. Dy. OL from OL office is present.

For further hearing, list it on 15.06.2017.

MEMBER (J)

MEMBER (T)